

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-87/2013/ 6773 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Pranjal Das,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 17<sup>th</sup> November, 2018.

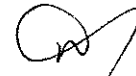
Sub:- **Casual Leave along with Station leave.**

Ref:- Your letter No. DJM/6451, dtd. 15.11.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 22.11.2018, along with Station Leave permission from the evening of 20.11.2018 till the morning of 26.11.2018, has been granted/rejected. The Civil Judge and Assistant Sessions Judge, Morigaon, will remain in charge of your Court and office during your absence on leave.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/2013/ /A, dated

Rolan

Copy to:

1. The Civil Judge and Assistant Sessions Judge, Morigaon.

Sd/-

**JOINT REGISTRAR (VIGILANCE)**